

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2430
ANSWERED ON:23.08.2013
UNCLAIMED GOODS WITH CUSTOMS AUTHORITIES
Gaddigoudar Shri P.C.

Will the Minister of FINANCE be pleased to state:

- (a). Whether the Government assesses the unclaimed goods which lie with the customs authorities as on date;
- (b). If so, the total value in rupees of such unclaimed goods;
- (c) The amount realized from disposal of such goods during the last three years; and
- (d) The value of such goods lying with customs authorities for the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI. J. D. SEELAM)

- (a). Yes, Madam.
- (b). The total value of such unclaimed goods which are assessed for disposal are as under:

Year	Value of unclaimed goods (Rs. in Crores)
2010-11	393
2011-12	415
2012-13	542
2013-2014	443

(till date)

- (c) The amount realized from disposal of such goods during the last three years is as under.

Year	Amount realized (Rs. in Crores)
2010-11	89
2011-12	74
2012-13	75
2013-2014	25

(till date)

- (d) The value of unclaimed goods lying with customs is Nil since the unclaimed goods lie only with custodian/Customs Cargo Service Providers.